

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/977/2019  
NAME OF PETITIONER : K Chellam & Krishnakumar & 3 Ors  
NAME OF RESPONDENT : Green Peace Constructions Pvt Ltd  
SECTION : Sec 7 of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/316/CHE/2021 IN IBA/977/2019  
NAME OF PETITIONER : Green Peace Construction Pvt Ltd  
NAME OF RESPONDENT : K Chellam & S Krishnakumar & 3 Others  
SECTION : Sec 65(1) of IBC 2016

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**ORDER**

The Petitioner is represented by the Ld. Counsel Ms. Hema Srinivasan and the Respondent is represented by the Ld. Counsel Mr. J. Antony Jesuraja through video conferencing mode.

Heard submissions of both the parties. Both the parties are permitted to file Written Submissions, if any, not more than two pages within five working days' from today.

Order is **reserved**.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

KS

-sd-

**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)